THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The Government are aware that there is some smuggling of Indian sarees to Ceylon.

- (b) and (c). The Government have no information about seizures, if any, made by the Government of Ceylon.
- (d) The customs formations on the South East coast have been alerted to check such smuggling.

Purchases of Sisal and Ropes for Defence Requirements

2891. SHRI K. P. SINGH DEO: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) whether Government are purchasing sisal and ropes for Defence requirements;
- (b) whether Directorate-General, Supplies and Disposals are purchasing through agents who are charging higher prices than those charged by the States Governments, who manufacture the products;
- (c) whether the Government of Orissa have offered to the Directorate-General, Supplies and Disposals to accept purchase of sisal and ropes at a negotiated price; and
- (d) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF WOKKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH): (a) Yes, Sir. Ministry of Defence is buying its requirements of Sisal and ropes through the D.G.S. & D.

- (b) D.G S.&D., are buying from the suppliers who as for as known, are themselves manufacturers and not agents of the State Governments. No offer has ever been received from any State Governments, although tender enquiries are issued to them.
 - (c) No, Sir.
- (d) In view of (c) above, the question does not arise.

Loans given to Companies by Banks

2892. SHR1 JYOTIRMOY BASU: Will the Minister of FINANCE be pleased to state:

- (a) the names and description of the Companies which have been granted loans and advances by the Central Bank of India, Punjab National Bank, Bank of India United Commercial Bank and Bank of Baroda, from 1965-66 to 1967-68, year wise;
- (b) the amount of loans and advances granted by the above mentioned Indian scheduled bank to each Company from 1965 66 to 1967-68, year-wise; and
- (c) the total amount of loans and advances granted by the above mentioned Indian scheduled banks to small scale industries during the above period?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). According to banking practice and usage, the commercial banks do not disclose the details of their transactions with individual clients.

(¢)

(Rs. crores)

	Outstanding as on 31st March		
	1965	1966	1967
. Central Bank of India	6.13	6.91	17.47
2. Bank of India	2.21	2.72	4 81
3. Punjab National Bank	4 69	5.68	10.19
I. United Commercial Bank	3.85	3.39	7.64
. Bank of Baroda	2-05	2.43	5.61